

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ Shri. S.C.Pathare
COURT 5 ASST SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 16.06.2020**

Sr. No.	Case Type	Case No.	Title	Stage
1	Sessions Case	100417/2020	The State of Maharashtra - V.B. Nagar Police Station Vs Kausarjahan Mohammad Umar Ansari and other 01	List of witness
2	Sessions Case	101490/2019	The State of Maharashtra - Bhoiwada Police Station Vs Vasant Sankappa Saliyan and Ors. 03	Appearance
3	Sessions Case	101506/2019	The State of Maharashtra - Matunga Police Station Vs Ravikant David Namdas and Ors. 03	Appearance
4	Sessions Case	101537/2019	The State of Maharashtra - Navghar Police Station Vs Appa Dada Rajge and Ors. 03	Appearance
5	Sessions Case	100120/2015	kurla Railway police station Vs Shaikh Ayub Shaikh Nathuni and others.	Report
6	Sessions Case	100305/2020	The State of Maharashtra- Bandra Police Station Vs Idris Akbar Khan	Report
7	Sessions Case	100290/2018	The State of Khar Police Station Vs Mohammed Najim Mohammed Yunuj Shaikh and Others	Compliance

**Sheristedar
CR No.05**